

[Shri Satish Agarwal]

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CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

REPORTED AVALANCHES IN LAHAUL
VALLEY

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): What is the item-
number?

MR. SPEAKER: I have permitted
him. It is not in the list. Now Calling
Attention.

(Interruptions)

MR. SPEAKER: Anyway, discussion
will not be there.

SHRI JYOTIRMOY BOSU: We must
be told. (Interruptions) Is it a private
arrangement between the Chair and
the Minister?

PROF. P. G. MAVALANKAR
(Gandhinagar): There should be some
intimation to the House. (Interrup-
tions)

MR. SPEAKER: Now Calling Atten-
tion. Mr. Vasant Sathe.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
SATISH AGARWAL): I may be per-
mitted to reply to the objection raised
by the hon. Members. (Interruptions)
Please hear me. Whenever there is a
notification involving a revenue sacri-
fice of more than Rs. 1 crore, we gen-
erally lay it down on the Table of the
House the same day. It does not
matter for me. I could have laid it
down on the 16th; but because this has
been issued to-day, and because the
revenue sacrifice is more than Rs. 1
crore, I am laying it down. (Interrup-
tions)

SHRI SAUGATA ROY (Barrack-
pore): It is not in the list. It is for
the Chair to inform the House that
such laying is going to take place.

MR. SPEAKER: You are right. We
will see that an additional list is pub-
lished. Now Mr. Vasant Sathe. Cal-
ling Attention.

SHRI VASANT SATHE (Akola): I
call the attention of the Minister of
Agriculture and Irrigation to the fol-
lowing matter of urgent public import-
ance and request that he may make a
statement thereon:

"The reported avalanches in
Lahaul Valley (Himachal Pradesh)
killing many persons and the rescue
and relief measures undertaken by
the Government."

THE MINISTER OF AGRICUL-
TURE AND IRRIGATION (SHRI
SURJIT SINGH BARNALA): Sir,
According to the information obtain-
ed from the Government of Himachal
Pradesh, sustained rain, snowfall,
squalls and sleet all over Himachal
Pradesh, have been persisting for more
than two weeks, but during the last
few days, Lahaul-Spiti district, Pangi
valley of Chamba district and Kinnaur
district have suffered seriously under
the onslaughts of these adverse wea-
ther conditions. All communications
have been dislocated and from the
reports that have trickled in, 230 per-
sons perished on account of avalan-
ches. So far 95 bodies have been re-
covered and 28 persons have been
rescued. Detailed investigation about
the loss of life and property is still
going on.

The State Government have pressed
into service 3 IAF helicopters and
rushing cooked food, blankets, doc-
tors and medicines. Teams of officers
have also been detailed for rescue and
relief works. The Indo-Tibetan Bor-
der Police is rendering all possible
assistance to the State Government.
The State Government is providing
all assistance by way of free supply
of cooked food, medicines, blankets
from its own resources. The Gover-

nor and the Chief Minister of Himachal Pradesh have already visited Keylong which is only a few kilometres away from the site of the disaster. The State Minister of Forest, Himachal Pradesh is camping at Keylong and organising relief and rescue operations. One rescue party with special equipments is in readiness and will be sent as soon as the helipad is cleared. Immediate financial assistance at the rate of Rs. 3,000/- per family where the house is completely damaged and Rs. 1,500/- in case of partially damaged house in addition to Rs. 1,000/- where the bread-earner of the family has been killed, is being given by the State Government.

Detailed reports of the loss to life and property as well as the requirement for Central assistance are being worked out by the State Government who have not yet approached the Central Government for any advance Plan assistance.

The situation is being kept under watch and the Central Government will render all possible assistance to the State Government as and when required.

SHRI VASANT SATHE: The entire statement is an account of 'what according to information obtained from the Government of Himachal Pradesh' the government at the Centre has received. Such calamities occur in the country in various forms, all the time. It is a large country. Whether it is South or North, due to cyclone or flood or heavy rains or land slides such calamities keep on occurring. I should like to know whether the Centre has taken positive steps to have a proper natural calamity fund from which proper assistance, apart from medical assistance and assistance in kind, can be given for rehabilitation of the families.

Often it is seen that there is sympathy; naturally sympathy arises in the Press, in the country and so some assistance gets sent. But then nobody bothers later on, once it is

forgotten in the newspapers and in Parliament and in the assemblies, there is no follow up of rehabilitation of these unfortunate people. It is the poor who suffer the most in any calamity. There was a hue and cry here when there was a railway accident or aeroplane accident and we provided substantial compensation in such cases. Here the amount given per family is Rs. 3000, where the house is completely damaged and Rs. 1500 in case it is partially damaged and Rs. 1000 where the bread-earner of the family has been killed. Where the breadwinner in the family is killed, the family has been given Rs. 1000. I do not know whether in modern times, when the major earner of the family is killed, the rest of the family can look after itself and take care of rehabilitation in Rs. 1000. I should like to know from the hon. Minister what measures he has in mind to assist the state government, because the state government by itself may not be in a position to render substantial aid for rehabilitation. Has the government any proposal to have a natural calamity fund for compensation and rehabilitation, I am not talking of relief, of those who have suffered... (*Interruptions*) what are you jeering at?

SHRI JYOTIRMOY BOSU (Diamond Harbour): Make him minister for natural calamities?

MR. SPEAKER: Why do you imagine that he is always jeering at you?

SHRI VASANT SATHE: He always interrupts me; now he wants to interrupt natural calamities.

SHRI JYOTIRMOY BOSU: I do really want to.

MR. SPEAKER: He wants to interrupt natural calamities, not you.

SHRI SURJIT SINGH BARNALA: Whenever there are calamities like this—cyclones, floods or avalanches—relief is given. For the last two years, I have been seeing and earlier also it might have been like that—relief has

[Shri Surjit Singh Barnala]

been prompt. We have made an all-out effort to reach areas with proper relief. Basically the State Governments have to do it. The Central Government only assists when they ask for assistance. Here also I have stated that the State Government of Himachal Pradesh is assessing the loss and their requirements from the Central Government. They will write to us. We are in contact with the Government. Only this morning we had contacted the Chief Secretary about the situation and also their requirements. They are preparing a memorandum which they will send to us. Creating a fund for natural calamities would not be, I think, a proper remedy because sometimes the calamities are such that a small sum collected like that would not be sufficient. For example, last year West Bengal, Bihar, U.P.—all these areas were flooded and they required massive assistance. Similarly for cyclones in Andhra Pradesh and Tamilnadu, massive relief was required. Till now the system that had been adopted in the Sixth Finance Commission's report was being adopted. Now, the Seventh Finance Commission have made some other suggestions. After 1st April, 1979, relief will be in accordance with the recommendations of the Seventh Finance Commission.

SHRI VASANT SATHE: Can you not think in terms of some insurance arrangements? My question has not been answered. I said, regarding those who died or suffered permanent damage, what arrangement is being made to rehabilitate them in their life by way of insurance or any other way, just as we do in other accidents? He has not answered that.

SHRI SURJIT SINGH BARNALA: Wherever a person is insured...

MR. SPEAKER: He is asking, are you going to insure people against such calamities?

SHRI SURJIT SINGH BARNALA: We do not know which area is going to be affected by these calamities.

SHRI VASANT SATHE: There is a way of doing it through general insurance.

SHRI SURJIT SINGH BARNALA: There cannot be any such insurance for the whole population of the country. For 64 crores of people. That is not possible. Wherever people are insured against calamities or death or accident, they are compensated.

श्री गंगा सिंह (मंडी): अध्यक्ष महोदय, यह सम्पूर्ण क्षेत्र, जहाँ यह विनाश लीला हो रही है, मेरे चुनाव क्षेत्र में है। यह बहुत महत्वपूर्ण क्षेत्र है। इसलिए कि यह सारा क्षेत्र तिब्बत के बार्डर पर है। हिमाचल प्रदेश का 43 परसेन्ट एरिया इस विनाश लीला की चपेट में है। सरकार ने जिस रूटीन तरीके से विनाश का सर्वेक्षण किया है और जिस धीमी गति से रिक्लिफ मेजर्स प्रोवाइड किये हैं, वह मारा काम संतोषजनक नहीं। अभी तक सरकार को यह पता नहीं कि कितने आदमी मरे हैं? एक हफ्ते से ज्यादा समय हो गया है जबसे एवलांची आए हैं, बर्फ गिर रही है और सरकार को यह पता नहीं है कि कितने आदमी मरे हैं? पहले यह सूचना थी कि 75 आदमी मरे हैं, फिर यह सूचना आई कि 200 आदमी मरे हैं और उस के बाद सूचना आई है कि 258 आदमी मरे हैं। सरकार ने इस के सर्वेक्षण के लिए अभी तक केवल तीन हेलीकॉप्टर की सर्विसेज रिक्वीजीशन की हैं। केन्द्र की सरकार को यह चाहिए था और इस बात को ध्यान में रखते हुए कि वहाँ कम्युनिकेशन के कोई साधन नहीं हैं, वहाँ पहुँच नहीं सकते हैं, 30 साल की आजादी के बाद भी वह एरिया छः महीने तक बन्द रहता है, 15 नवम्बर से 15 मई तक वह एरिया बन्द रहता है, वहाँ पर ज्यादा हेलीकॉप्टर भेजती। सरकार ने अभी तक वहाँ केवल 3 हेलीकॉप्टर ही भेजे हैं इस सारे क्षेत्र का सर्वेक्षण करने के लिए। मैं समझता हूँ कि युद्ध स्तर पर यह बचाव व राहत कार्य होना चाहिए। मुझे तो ऐसी आशंका है, ऐसा डर है कि इस क्षेत्र में हजारों आदमी बर्फ के नीचे दबे हुए होंगे। एक सूचना यह अखबार में आई थी कि वहाँ से 28 आदमी जिन्दा निकाले गये। अगर समय पर बचाव कार्य होता तो इससे भी ज्यादा लोग जिन्दा निकाले जा सकते थे। लेकिन सरकार ने शोध कोई भी प्रबन्ध नहीं किया। सरकार इसमें बिल्कुल फेल रही है। इस बारे में केन्द्र की सरकार ने अभी तक भी कोई निर्णय नहीं लिया है। मंत्री जी के स्टेटमेंट के लास्ट पैरा में कहा गया है—

“The situation is being kept under watch and the Central Government will render all possible assistance to the State Government, as and when required.”

केन्द्र सरकार को सब कुछ पता है कि वहाँ क्या हो रहा है और केन्द्र सरकार को इस में स्वयं ही हस्तक्षेप करना चाहिए या लेकिन वह अभी तक भी उस काम को नहीं कर रही है। मेरा सरकार से निवेदन है कि वह इस और तुरन्त ध्यान दे।

हमने जो काल प्रदंशन दी थी वह भी एक हफ्ते के बाद यहाँ आयी है। यह जल्दी आनी चाहिए थी। 230 लोग मर गये हैं। इस से ज्यादा विनाश क्या हो सकता है। यह देश के लिए बड़ी भारी क्षति है। लेकिन केन्द्र की सरकार तुरन्त रेस्क्यू ऑपरेशन करने में और पीड़ित लोगों को रिलीफ देने में असफल रही है। केन्द्र वहाँ अपनी सहायता पहुंचाने में भी असफल रहा है। प्रदेश की सरकार वहाँ कुछ नहीं कर सकती है क्योंकि वह एरिया बिल्कुल बंद है और वहाँ महायता सामग्री केवल हेलीकोप्टर्स से ही भेजी जा सकती है।

ये जो रिलीफ दी जा रही है—पन्द्रह सौ और तीन हजार रुपये की—यह माधारण समय में भी दी जाती है जब कि मामूली क्षति होती है। लेकिन इतनी भारी क्षति में भी वही मापदण्ड रखा गया है। जैसा मेरे पूर्व वक्ता ने कहा कि जिसका कमाने वाला मर गया उसको एक हजार रुपये दिया जाए, यह बिल्कुल उपहासास्पद बात है।

अध्यक्ष महोदय, मैं केन्द्र की सरकार से जानना चाहता हूँ कि क्या वह वहाँ रेस्क्यू ऑपरेशन करने के लिए युद्धस्तर पर काम करेगी और अधिक हेलीकोप्टर सेवा में लगायेगी? वहाँ कम से कम 20-25 हेलीकोप्टर्स लगाये जाने चाहिए थे। जब वहाँ हेलीकोप्टर्स निरीक्षण करेंगे तभी पता चलेगा कि कितना और कहां कहां विनाश हुआ है।

तीसरी बात यह है कि वहाँ कम्युनिकेशन का कोई साधन नहीं है। तिब्बत सीमा पर है। वहाँ चीन की इन्टेलिजेंस है। मैं उस क्षेत्र में घूमा हूँ। तिब्बत की तरफ से, वहाँ बहुत प्रोपेगण्डा होता है। आज जब वहाँ ऐसी स्थिति उत्पन्न हो गयी है। अगर वहाँ के लोगों की यथोचित मदद नहीं करते हैं तो उनके द्वारा प्रोपेगण्डा और भी अधिक होगा। इसलिए मैं मंत्री जी से जानना चाहता हूँ कि क्या उस क्षेत्र को सारे माल एक्सेसिबल बनाने के लिए पग उठायेंगे?

उस क्षेत्र में तीन दरें हैं—एक रोहतांग, दूसरा साची, तीसरा कुंजरम। अगर इन पासिज के नीचे से एक एक टनल बना दी जाए जिन पर कि कुछ करोड़ रुपये लगेंगे, तो यह एरिया सारे साल के लिए ओपन हो सकता है। क्या इस एरिये को एक्सेसिबल बनाने के लिए उन पासिज में से सरकार टनल बनायेगी?

मंत्री जी ने कहा कि हिमाचल प्रदेश सरकार ने सहायता की कोई मांग नहीं की है। लेकिन हम भी जनता के प्रतिनिधि हैं। मैंने प्रधान मंत्री जी को, डिफेंस मिनिस्टर साहब को पत्र लिखे हैं और निवेदन किया है कि इस क्षेत्र को जल्दी से जल्दी सहायता दी जाए। इस क्षेत्र में इतनी भारी क्षति को एक सप्ताह हो गया है। अगर हिमाचल प्रदेश सरकार ने मांग

नहीं की परन्तु हम ने तो मांग की है। हम भी तो उसी जगह के प्रतिनिधि हैं। हमारी मांग पर सरकार ने क्या एक्शन लिया यह भी मैं सरकार से आपके जरिये जानना चाहता हूँ?

श्री सुरजीत सिंह बरनाला : मुझे माननीय सदस्य के साथ पूरी हमदर्दी है। जहां यह सब कुछ हुआ है, वह उनका क्षेत्र है। वहां पहाड़ियां कुछ इम किस्म की हैं कि बहुत ही बलुन्द, बहुत ही सीधी, स्टीप, जिनकी वजह से वहां बर्फ नहीं टिकती है, वह जाती है और एवलांच आता है। वह एवलांच प्रोन एरिया है। जहां यह सब हुआ है। यहां रास्ता बन्द रहता है। बहुत ऊंचे पासिस हैं। पंद्रह हजार और साठे चौदह हजार फुट के करीब उनकी ऊंचाई है। रोहतांग का जो पास है वह सब से छोटा है और दूसरे उससे भी ऊंचे हैं। वहां बरफ पड़ती है तो बहुत ज्यादा तादाद में पड़ जाती है, बहुत ज्यादा बरफ पड़ जाती है। मनाली में इस बार पहले दो महीने में 25 सेंटीमीटर पड़ी थी लेकिन मार्च के पहले एक हफ्ते में 27 सेंटीमीटर बरफ मनाली में पड़ गई है। पासिस में कोई भी बन्दोस्त कर दिया जाए वह इस कारण से रुक जाएगा। टनल बहुत नीचे से नहीं बन सकती है क्योंकि दूसरी तरफ का लाहौल का इलाका ऊंचा है, उसका प्लेटेजो है वह ऊंचाई पर है। नीचे से सात आठ फुट से टनल ऊपर जाएगी तो शायद टनल न बन सके। लेकिन उसका मुझे ठीक तपा नहीं है। इसका भी मुझे पता नहीं है कि कोई टनल बनाने का यत्न किया गया है या कोई स्कीम बनी है या नहीं इस वरते इसके बारे में मैं ज्यादा कुछ नहीं कह सकता हूँ।

आपने कहा है कि हेलीकोप्टर तीन भेजे गए हैं ज्यादा नहीं। उसका मैंने जिक्र भी किया है। वहां एक ही हेलीपैड है केलांग के नजदीक जो बरफ के कारण ढक गया है। मेरी इतिला यह है कि शायद दुपहर तक वह साफ हो जाएगा। उसके बाद रिलीफ टीम भेज दी जाएगी जो तैयार खड़ी हैं। जैसे ही वह साफ हो जाएगा और हेलीकोप्टर वहां उत्तर सकेंगे चण्डीगढ़ से जहां रिलीफ का इंतजाम किया गया है एक दम से भोजना शुरू कर दिया जाएगा। बहुत ज्यादा तादाद में हेलीकाप्टर वहां भेजने की जरूरत नहीं है। जरूरत इस बात की है कि बहुत सी सार्टीज हों। दो हेलीकोप्टर लिए गए वे पांच छः बार एक दिन में आ जा सकेंगे और सामान वगैरह और भ्राममी वगैरह ले जा सकेंगे तो उससे बहुत सा रिलीफ ऑपरेशन किया जा सकता है। कोशिश की जा रही है कि हेलीपैड को साफ होते ही तमाम रिलीफ वर्क चण्डीगढ़ से शुरू हो जाए। एक मंत्री वहां बैठे हुए हैं जिन की वजह से वहां थोड़े बहुत काम को आगंताइज किया गया है और भ्रनाज वगैरह वहां बांटा जा रहा है। जरूरत होगी किसी तरह के भ्रनाज की या कुकड फुड की तो वह भी एक दम से भेज दिया जाएगा। उसके लिए हम कर्टैक्ट किए हुए हैं और संपर्क किये हुये हैं और किसी किस्म की दिकत आएगी तो हम उसको दूर करने की कोशिश करेंगे।

श्री गंगा सिंह : मंत्री महोदय ने कहा है कि वहां एक ही हेलीपैड है उस सारे एरिया में जो प्रभावित

[श्री गंगा सिंह]

हुआ है। पांगी तहसील में किलार नाम की जो जगह है जहां आदमी मरे हैं वहां हैलीपैड है, कल्पा में भी हैलीपैड है। इस तरह से तीन हैलीपैड हैं। एक स्थान प्रभावित नहीं हुआ है, सारा क्षेत्र प्रभावित हुआ है। सरकार करना चाहे तो और ज्यादा हैलीकाप्टर का इस्तेमाल कर सकती है।

श्री सुरजीत सिंह बरनाला : मेरा खयाल है कि इस सारे एरिया में कुछ और ज्यादा हैलीपैड होने चाहियें। ऐसा नहीं होना चाहिये कि लैंड स्लाइड बगैरह हो जाए और नुकसान पहुंचे। मुझे उस सारे एरिया की टोपोग्राफी का पता नहीं है। मैं खुद गया नहीं हूँ। लेकिन कुछ और ज्यादा होने चाहिये क्योंकि वह एरिया इनएक्सीसीबल है और वहां हैलीकाप्टर के जरिये ही पहुंचा जा सकता है।

12. 24 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

SEVENTEENTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Seventeenth Report of the Committee on Public Undertakings (1978-79) on Action Taken by Government on the recommendations contained in the Fourth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Extraordinarily High Expenditure on Publicity by Public Undertakings.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-NINTH REPORT

SHRI VINODBHAI B. SHETH (Jamnagar): I beg to present the Twenty-ninth Report of the Committee on Private Members' Bills and Resolutions.

CONSTITUTION (FORTY-NINTH AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI, SATISH AGARWAL): On behalf of the Minister of Finance, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SATISH AGARWAL: I introduce† the Bill.

12.25 hrs.

MATTERS UNDER RULE 377

(i) REPORTED DIFFICULTIES FACED BY PADDY GROWERS OF ANDHRA PRADESH

SHRI K. SURYANARAYANA (Eluru): Mr. Speaker, Sir, I want to raise the following urgent matter under rule 377.

I want to draw the attention of the Government of India through this august House to the difficulties being faced by the paddy growers in Andhra Pradesh in regard to the purchase of their produce by the Food Corporation of India. The farmers are on the verge of ruin, unable to find markets for the produce raised with their sweat and blood.

Though the paddy purchasing centres were opened by Food Corporation of India in Andhra Pradesh, the purchase of paddy is very slow and it is neither beneficial to the farmers nor to

*Published in Gazette of India dated 15-3-79.

Extraordinary, Part II, Section 2,

†Introduced with the recommendation of the President.